

Central Administrative Tribunal
Principal Bench: New Delhi

OA No. 2203/99

New Delhi this the 1st day of March, 2001

Hon'ble Mr. V.K. Majotra, Member (A)
Hon'ble Mr. Shanker Raju, Member (J)

Dr. R.P. Sharma
President,
Akashvani Rajbhasha Staff Association (Regd.)
Room No. 406, Akashvani Bhawan,
New Delhi.

-Applicant

(By Advocate: Shri K.K. Patel)

Versus

1. Union of India,
(Through The Secretary/
The Chief Executive Officer),
Ministry of Information & Broadcasting,
Parsar Bharti Board/Broadcasting
Corporation of India, Shastri Bhawan,
New Delhi.
2. The Director General,
Parsar Bharti/Broadcasting Corporation of India,
All India Radio/Akashvani Bhawan,
Parliament Street, New Delhi.
3. The Director General,
Prasar Bharti/Broadcasting Corporation of India,
Doordarshan Directorate, Mandi House,
New Delhi.

-Respondents

(By Advocate: Shri N.S. Mehta)

ORDER (Oral)

Mr. V.K. Majotra, Member (A)

This is an application made by Akashvani Raj Bhasha Staff Association through Dr. R.P. Sharma its President. In MA-2200/99 Dr. R.P. Sharma has stated that he has made this application in a representative capacity on behalf of the said Association. Shri Mehta, the learned counsel of the respondents has contended that this Association is neither recognised by the Govt. of India in accordance with the guidelines issued by Department of Personnel for recognition of such Association nor is it set up in

accordance with the provisions of Industrial Disputes Act. Be that as it may, under Rule-4 (5)(b) of CAT (Procedure) Rules an Association representing persons desirous of joining in a single application can be permitted to make application under the rules "provided that at least one affected person joins in such an application". We find that no other person has joined this OA with Dr. R.P. Sharma, President of the Akashvani Raj Bhasha Staff Association. Obviously, this application is not maintainable in its present form. Accordingly the same is dismissed.

S. Raju

(Shanker Raju)
Member (J)

V. Majotra

(V.K. Majotra) 1/3/2001
Member (A)

cc.